

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 336 of 2013

Tuesday, this the 8th day of July, 2014

CORAM:

Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mr. P.K. Pradhan, Administrative Member

Shamila Mumthaz C.G., W/o. Anwar Sadat,
aged 22 years, residing at Kalpeni Island,
Union Territory of Lakshadweep.

Applicant

(By Advocate – Mr. M.R. Hariraj)

V e r s u s

1. Union of India, represented by Administrator,
UT of Lakshadweep, Kavaratti – 682 555.
2. The Collector cum Development Commissioner,
UT of Lakshadweep – 682 555.
3. The Director of Education, U.T. of Lakshadweep,
Kavaratti – 682 555.

Respondents

(By Advocate – Mr. S. Radhakrishnan)

This application having been heard on 08.07.2014, the Tribunal on the same day delivered the following:

O R D E R

By Hon'ble Mr. U. Sarathchandran, Judicial Member-

Learned counsel for the applicant submitted that the applicant is not pressing the Original Application. Accordingly, the Original Application is disposed of as not pressed.

(P.K. PRADHAN)
ADMINISTRATIVE MEMBER
“SA”

(U. SARATHCHANDRAN)
JUDICIAL MEMBER